

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL. CIVIL  
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 22.10.2020

MORNING SESSION	AFTERNOON SESSION
<p style="text-align: center;"><b>EVIDENCE</b></p> <p>1. CC 259/2016 2. CC 652/2016 3. CC 1027/2016 4. CC 1782/2016 5. CC 516/2017</p> <p style="text-align: center;"><b>HEARING</b></p> <p>6. Crime 26/2020 NGPS 7. Crime 49/2020 NGPS 8. Crime 86/2020 TS Halli PS 9. Crime 99/2020 NGPS 10. OS 137/2020 11. OS 249/2020 (Pillamma Vs. Muniraju)</p>	<p style="text-align: center;"><b>HEARING</b></p> <p>12. CC 1019/2009 13. CC 1085/2012 14. CC 657/2014 15. CC 710/2014 16. CC 1274/2015 17. CC 191/2016 18. CC 629/2017 19. CC 832/2017 20. CC 1123/2017 21. CC 1106/2018 22. CC 221/2019 23. CC 319/2019 24. CrI. Misc.80/2017</p>

Hosakote  
Dated: - 21.10.2020

*21/10/20*  
Addl. Civil Judge & JMFC.,  
Hosakote

**Note:**

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANNAVAR, PRL CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY 22.10.2020 at 2.45 PM

HEARING	ORDERS
1. Crime 68/2020 ANGPS	15.Crl. Misc. 115/2020
2. Crl. Misc. 294/2017	16.Crl. Misc. 122/2020
3. Crl. Misc. 232/2020	17.Crl. Misc. 125/2020
4. Crl. Misc. 239/2020	18.Crl. Misc. 143/2020
5. Crl. Misc. 240/2020	19.Crl. Misc. 144/2020
6. Crl. Misc. 241/2020	20.Crl. Misc. 165/2020
7. PCR 153/2020 (Naveen Vs. Lokesh)	21.Crl. Misc. 167/2020
8. PCR 154/2020(Abdul Javeed Vs. Ali Jan)	22.Crl. Misc. 224/2020
9. PCR 155/2020 (Shahin Taj Vs. Ali Jan)	23.Crl. Misc. 225/2020
10.PCR 156/2020 (Nanjundappa Vs. Chandrashekara)	24.Crl. Misc. 226/2020
11.PCR 157/2020 (Nanjundappa Vs. Gouthami)	
12.FDP 4/2020 (Basamma Vs. Narayanaswamy)	
13. OS 198/2020	
14. Crl. Misc. 223/2020	

Hosakote

Dated: -21.10.2020

Prl. Civil Judge JMFC.,  
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